

ITEM NO.1603

COURT NO.15

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Transfer Petition (Criminal) No. 810/2024

SUBHASH CHAND SHARMA & ORS.

PETITIONER(S)

VERSUS

BIJENDRA KUMAR SHARMA

RESPONDENT(S)

(FOR ADMISSION and IA No.217771/2024-STAY APPLICATION and IA No.217772/2024-EXEMPTION FROM FILING O.T.)

Date : 01-04-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Mr. Raj Kishor Choudhary, AOR (N.P.)

For Respondent(s) Mr. Abhishek Yadav, Adv.(N.P.)  
Mr. Braj Kishore Mishra, AOR(N.P.)  
Mr. Shantanu M. Adkar, Adv.(N.P.)  
Mr. Vikram Patralekh, Adv.(N.P.)  
Mr. Paran Kumar, Adv.(N.P.)

The Court made the following  
O R D E R

1. No representation for the parties.
2. List after two weeks.

(SNEHA DAS)  
SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)  
COURT MASTER (NSH)